

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 222 of 2015**

**Dated: 17<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr.I. J. Kapoor, Technical Member**

**In the matter of :**

**Chhattisgarh State Power Generation Co. Ltd. ...Appellant(s)  
Vs.  
Chhattisgarh Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva saigal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mrs. Swapna Seshadri

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **19.12.2016.**

**(I. J. Kapoor)  
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)  
Chairperson**